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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

D.A. 929/94.

Dt. of Decision : 3-8-94.

Mr. S. Mahendra

.. Applicant.

vs

1. The Chief Postmaster General,  
A.P. Circle, Deptt., of Posts,  
Government of India,  
Hyderabad - 2.
2. The Director of Accounts (Postal),  
A.P. Circle, Dept. of Posts,  
Govt. of India, Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. Y. Suryanarayana

Counsel for the Respondents: Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

..2

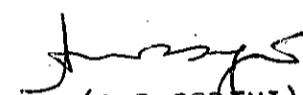
ESTD  
PM

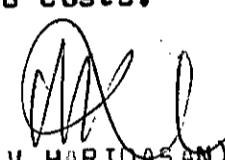
DA 929/94.Dt. of Order: 3-8-94.(ORDER PASSED BY HON'BLE SHRI A.V.HARIDASAN,  
MEMBER (J) ).

\* \* \*

Heard the learned counsel for the applicant.

He submits that the applicant may be permitted to withdraw the application to pursue the matter with the department with a liberty to approach the Tribunal if and when the applicant feels aggrieved by any order of the Departmental Authorities. Such a liberty is granted and the application is closed. No costs.

  
 (A.B.GORTHI)  
 Member (A)

  
 (A.V.HARIDASAN)  
 Member (J)

  
 Deputy Registrar (J)

Dt. 3rd August, 1994.  
 Dictated in Open Court.

av1/

Copy to:-

1. The Chief Postmaster General, A.P.Circle, Deptt. of Post Government of India, Hyderabad-2.
2. The Director of Accounts (Postal), A.P.Circle, Dept. of Posts, Govt. of India, Hyderabad.
3. One copy to Sri. Y.Suryanarayana, advocate, CAT, Hyd.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-



OA. 929/94

Typed by

Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A) ✓

Dated: 3/8/94 ✓

ORDER/JUDGMENT. ✓

M.R./R.P./C.P.NO.

D.A.NO.

in  
929/94 ✓

T.A.NO.

-(W.P.NO.)

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with directions.

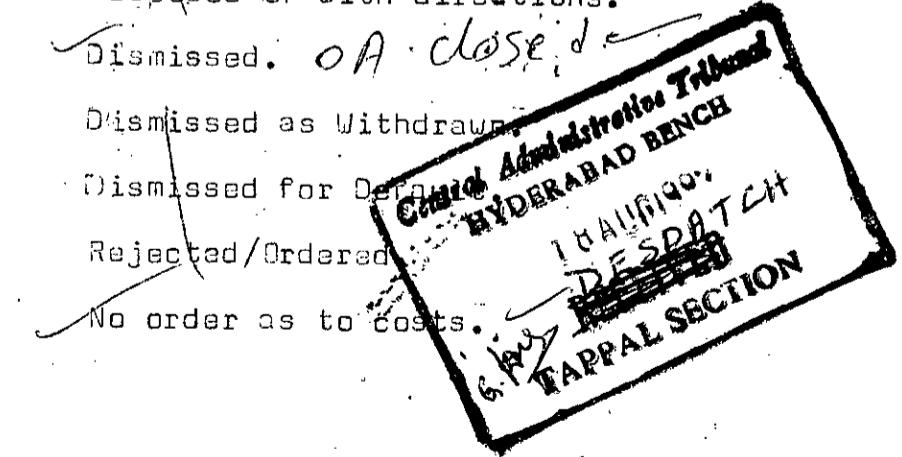
Dismissed. OA closed

Dismissed as Withdrawn.

Dismissed for Dereliction.

Rejected/Ordered.

No order as to costs.



for 10/8/94

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